


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):DELHI

NOTICE

Sub: **Engagement of Retired Court Staff on contract basis for the post of Junior Judicial Assistant, Peon/orderly/Dak Peon and Personal Assistant in Delhi District Courts.**

In continuation of this office's earlier notice no. 2184-2214/Contractual/Rect.Cell/2024 dated 24.01.2024, this is to inform all the concerned **Retired Officials of Delhi District Courts** that the last date for submitting online application/willingness, which was earlier fixed for 04/02/2024 (5 p.m.), has now been extended to **20.02.2024 (5 p.m.)**.

 13.2.24,

(Narottam Kaushal)

Principal District & Sessions Judge (HQs)
Delhi.

No. 9519-9549/Contractual/Rect.Cell/2024

Dated 13 FEB 2024

Copy forwarded for information and necessary action to:-

1. The Principal District & Sessions Judges, all Court Complexes, Delhi/New Delhi/Rouse Avenue with the request to issue necessary directions to give wide publicity to this notice.
2. The Administrative Officer (Judl.)/Branch Incharge, Administration Branches, all districts, Delhi/New Delhi/Rouse Avenue, with the direction to intimate (telephonically/Whatsapp/e-mail) the concerned eligible Officials retired from your respective district.
- ✓ 3. The Website Committee with the direction to upload the circular on the official website of this office.



Principal District & Sessions Judge (HQs)
Delhi.